

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2019/ 941

Dated, Khowai, the 6th March, 2019

To
The Registrar (Judicial)
Hon'ble High Court of Tripura
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (**Consolidated**)report for the month of February, 2019 under the Jurisdiction of Khowai Judicial District.

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statment egarding pendency & disposal(**Consolidated**) report for the month of February, 2019 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura.	139	21	402	85	Nil	Nil	541	106
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	48	03	195	81	1100	2165	1343	2249
Civil Judge(Jr. Div)-J.M. 1 st Class, Khowai : Tripura.	37	10	139	13	364	2883	540	2906
Judicial Magistrate 1 st Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	27	04	147	55	180	1329	354	1388
Total=	251	38	883	234	1644	6377	2778	6649

06.03.19
District & Sessions Judge
Khowai District Tripura.
(Head-of-Office)